

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.41 of 2013

Dated : 12th September, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Bharat Sugar Mills & Anr. ... Appellant(s)

Versus

Bihar State Electricity Board & Ors. ... Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Lakshman Bhakta for R-1

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter for hearing on **23.10.2013**.

COURT MASTER